

HIGH COURT OF TRIPURA

STATEMENT SHOWING THE PENDENCY OF FAMILY COURT RELATED CASES AS ON 31.12.2020

Sl. No.	Category of cases (Family Court matters)	Pendency (As on 31.12.2020)
		46
1	MAT App	21
2	FA	1
3	FAO	19
4	Criminal Revision Petition	87
Total		87
Monthly Reports regarding numbers of cases relating to Family Court matters pending in the Family Courts of Tripura as on 31.12.2020		
Sl. No	Name of the District	Number of cases pending
1	Family Court, Agartala	834
2	Additional Family Court, Agartala	862
3	Family Court, Udaipur	427
4	Family Court, Kailashahar	246
5	Family Court, Ambassa	35
6	Family Court, Khowai	170
7	Family Court, Sonamura	147
Total		2721
Monthly Reports regarding numbers of cases relating to Family Court matters pending in the District Courts other than the Family Courts as on 31.12.2020		
Sl. No	Name of the District	Number of cases pending
1	West Tripura Judicial District, Agartala	1
2	Gomati Judicial District	77
3	South Tripura Judicial District	238
4	Unakoti Judicial District	0
5	North Tripura Judicial District	411
6	Sepahijala Judicial District	21
7	Khowai Judicial District	0
8	Dhalai Judicial District	143
Total		891
Total pendency in Tripura as on 31.12.2020		
1	Family Courts	2721
2	District Courts other than the Family Courts	891
Grand Total		3612